


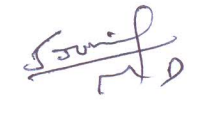
NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

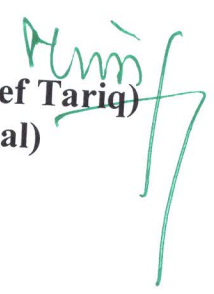
APPLICATION NUMBER :  
PETITION NUMBER : TCP/161/2016  
NAME OF THE PETITIONER(S) : Easwaramurthy Arumugam & 4 others  
NAME OF THE RESPONDENT(S) : M/s Sree Thirumali Electronics Pvt Ltd & 7 Others  
UNDER SECTION : 397/398


S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE  
REPRESENTATION BY WHOM

1	VIMANISHA	P.C.S for Petitioners	
2	Srinivasan M.D for Respondent	Counsel for Respondent	

**ORDER**

Counsel representing both the parties are present. Both the parties stated that the matter is likely to be settled between the parties and sought time for reporting the outcome of the same. Time extended at request. Put up on 30.01.2017 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)